

- (11) Shri K. M. Koushik
- (12) Shri D. K. Kunte
- (13) Shrimati T. Lakshmikanthamma
- (14) Shri Brij Bhushan Lal
- (15) Shri Madhu Limaye
- (16) Shri V. Viswanatha Menon
- (17) Shri G. S. Mishra
- (18) Shri Srinibas Mishra
- (19) Shri Krishna Chandra Pant
- (20) Shri Dahyabhai Parmar
- (21) Shri Shiva Chandika Prasad
- (22) Shri Y. Ankineedu Prasad
- (23) Shri Gajraj Singh Rao
- (24) Shri M. Narayana Reddy
- (25) Shri Dwaipayan Sen
- (26) Shri Shambhu Nath
- (27) Shri Naval Kishore Sharma
- (28) Shri Sheo Narain
- (29) Shri Kedar Nath Singh
- (30) Shri G. Viswanathan".

MR. SPEAKER : The question is :

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill to consolidate and amend the law relating to Criminal Procedure, made in the motion adopted by Rajya Sabha at its sitting held on the 15th December, 1970 and communicated to this House on the 15th December, 1970 and do resolve that the following 30 members of Lok Sabha be nominated to serve on the said Joint Committee, namely :—

- (1) Shri Sardar Amjad Ali
- (2) Shri S. C. Besra
- (3) Shri Tulsidas Dasappa
- (4) Shri C. C. Desai
- (5) Shri Shri Chand Goyal
- (6) Shri Ram Krishan Gupta
- (7) Shri V. N. Jadhav
- (8) Shri Bhogendra Jha
- (9) Shri H. Ajmal Khan
- (10) Shri Liladhar Kotoki
- (11) Shri K. M. Koushik
- (12) Shri D. K. Kunte

- (13) Shrimati T. Lakshmikanthamma
- (14) Shri Brij Bhushan Lal
- (15) Shri Madhu Limaye
- (16) Shri V. Viswanatha Menon
- (17) Shri G. S. Mishra
- (18) Shri Srinibas Mishra
- (19) Shri Krishna Chandra Pant
- (20) Shri Dahyabhai Parmar
- (21) Shri Shiva Chandika Prasad
- (22) Shri Y. Ankineedu Prasad
- (23) Shri Gajraj Singh Rao
- (24) Shri M. Narayana Reddy
- (25) Shri Dwaipayan Sen
- (26) Shri Shambhu Nath
- (27) Shri Naval Kishore Sharma
- (28) Shri Sheo Narain
- (29) Shri Kedar Nath Singh
- (30) Shri G. Viswanathan."

*The motion was adopted.*

SHRI TULSHIDAS JADHAV (Bara-  
mati) : What happen to item No. 26 ?

SHRI P. K. DEO (Kalahandi) : Post-  
poned to next Lok Sabha.

15.24 hrs.

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

##### Seventieth Report

SHRI P. G. SEN (Purnea) : I beg to  
move :

"That this House do agree with the  
Seventieth Report of the Committee on  
Private Members' Bills and Resolutions  
presented to the House on the 16th  
December, 1970."

MR. SPEAKER : The question is :

"That this House do agree with the  
Seventieth Report of the Committee on  
Private Members' Bills and Resolutions  
presented to the House on the 16th  
December, 1970."

*The motion was adopted.*